

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

This the 22nd day of **JANUARY, 2020**.

ORIGINAL APPLICATION NO. 626 OF 2019

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR PRADEEP KUMAR, MEMBER (A)

1. Chhatar Pal Singh aged about 59 years son of Shri Gopal Singh, presently working as S.P.M., PTC Moradabad R/o – C-92 Hanuman Nagar, Line Paar, Moradabad U.P.-244001.Applicant.

VERSUS

1. Union of India through the Secretary, Ministry of Communication and I.T. Dak Bhawan, Sansad Marg, New Delhi.
2. Chief Post Master General, U.P. Circle, Lucknow.
3. Director Postal Services, in the office of Post Master General, Bareilly Region, Bareilly.
4. Senior Superintendent of Post Offices, Moradabad Division, Moradabad
5. Suresh Kumar Sharma presently working as S.P.M. Faiz Ganj Bazar, Moradabad through Sr. SPOs, Moradabad.

....Respondents

Advocate for the Applicant : Shri S K Kushwaha
Advocate for the Respondents : Shri L P Tiwari

O R D E R

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Heard Shri S K Kushwaha, learned counsel for the applicant and Shri L P Tiwari, learned counsel for the respondents.

2. Learned counsel for the applicant submits that since the respondents have cancelled the impugned transfer order, the OA has become infructuous and the same may be dismissed.

3. We have perused the cancellation order which is available on record.

4. In view of the impugned transfer order being cancelled and averment made by learned counsel for the applicant, the OA is dismissed for having become infructuous.

(PRADEEP KUMAR)
MEMBER-A

(RAKESH SAGAR JAIN)
MEMBER-J